

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : Imperial Consultants and Securities Ltd

**MAIN PETITION NUMBER** : CP(IB)/27(CHE)/2023

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/528(CHE)/2024

---

**ORDER**

Present: Ld. Counsel Shri. Vineet Jain for the Applicant.

Ld. Counsel for the Applicant submits that he has received instructions from the IRP to withdraw the application.

Let a Memo in this respect be filed and the matter be listed on **02.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)